(c) The Cabinet has on 28.02.2014 approved for financial support of ₹ 434.00 crore to establish of 4 new NIDs at Jorhat (Assam), Bhopal (Madhya Pradesh), Vijayawada (Andhra Pradesh) and Kurukshetra (Haryana).

## Import of duty-free chicken legs from USA

- 329. SHRI DEVENDER GOUD T.: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that Livestock Feed Manufacturers Association is requesting not to import duty-free chicken legs from the USA;
- (b) whether it is also a fact that Association's apprehension appears to be correct as USA prefer chicken breast and discards chicken legs;
- (c) whether any assessment has been made about its impact on Indian poultry sector; and
  - (d) if so, how the Ministry is planning to go ahead in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) No particular representation from "Livestock Feed Manufacturers' Association" has been received. However, representations were received from some quarters requesting the Government not to import chicken legs from USA.

- (b) Does not arise.
- (c) and (d) During the last five years, there have been no import of chicken meat from USA, therefore, need for impact assessment does not arise.

## Illegal dumping of chinese goods

†330.SHRI NARAYAN LAL PANCHARIYA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the plan to prevent illegal dumping of Chinese goods in India;
- (b) whether Government is aware that the Chinese goods are being sold illegally in every village and city of India; and
  - (c) whether it is not causing economic loss to India?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) The Directorate †Original notice of the question was received in Hindi.